

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.122 OF 2018

IN THE MATTER OF:

S.K. Big Star Foods Ltd & Ors

Appellant

Vs

TM-Food Processing Ltd & Ors

Respondents

For Appellant:Mr. Nikhil Nayyar, Sr.Advocate, Mr. G. Ramakrishna Prasad,
Mr. Naveen Hegde, Advocates.

For Respondents: - Mr Goutham Shivshankar, Mr. Shantanu Singh, Advocates
for Respondent No.1 to Respondent No.9
Mr. Anandh K, advocate for R23 to R26.

With

COMPANY APPEAL(AT) NO.163 OF 2018

IN THE MATTER OF:

K. Trinadha Reddy & Ors

Appellant

Vs

TM-Food Processing Ltd & Ors

Respondents

For Appellant:- None

For Respondents: - Mr Goutham Shivshankar, Mr. Shantanu Singh, Advocates
for Respondent No.1 to Respondent No.9
Mr. Anandh K, advocate for R19 to R22.

With

COMPANY APPEAL(AT) NO.210 OF 2018

IN THE MATTER OF:

Rayudu Nagabhushan & Ors

Appellant

Vs

S.K. Bigstar Foods Ltd & Ors

Respondents

For Appellant:- Mr. John Mathew, Advocate.

For Respondents: - Mr Goutham Shivshankar, Mr. Shantanu Singh, Advocates
for Respondent No.1 to Respondent No.9

With
COMPANY APPEAL(AT) NO.211 OF 2018

IN THE MATTER OF:

Kaja Gajendra Rao & Ors

Appellant

Vs

S.K. Bigstar Foods Ltd & Ors.

Respondents

For Appellant:- Mr. John Mathew, Advocate.

For Respondents: - Mr Goutham Shivshankar, Mr. Shantanu Singh, Advocates
for Respondent No.1 to Respondent No.9

ORDER

26.07.2019 - Arguments of Learned Counsel for appellant in Company Appeal (AT) No.122 of 2018 continued even today, however, remained inconclusive. List all the appeals for further hearing on **28th and 29th August, 2019.**

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn